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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	Hearing	391/ 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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14. C. K. Nandakumar
Rithika Rd

Petitioner
with

Counsel for petitioner is present. He has filed memo along with acknowledgment for service of notices on authorities concerned. Smt. Prema Hatti, appearing for Smt. M.R. Sinchana, counsel for ROC and RD is present. She requested time to file report on behalf of ROC and RD. Assistant from OL office is present. He also requested time to file report.

List it on 07.08.2017.


MEMBER (J)


MEMBER (T)